NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

TP No. 59/NCLT/AHM/2017 (New) With Gujarat High Court CP no. 486 and CA No. 465/2016

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 31.05.2017

Name of the Company:

HMS Construction Pvt. Ltd.

Section of the Companies Act:

Section 230-232 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1 VAIBHAU PARIKH

APVOCATE

PETITIONER

2. PRITESH L PARIKH Adv

ORDER

Learned Advocate Ms. Vaibhavi Parikh present for Petitioner. Learned Advocate Mr. Pritesh Parikh present for Official liquidator.

Heard arguments of Learned Counsel for Petitioner and Learned Counsel for Official liquidator.

Orders reserved.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 31st day of May, 2017.